

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 212 OF 2015 &
IA NO. 277 OF 2016
AND
APPEAL NO. 282 OF 2015**

Dated: 18th July, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ishan Mukherjee
Ms. Kanika Kumar

Counsel for the Respondent(s) : Mr. Rajiv Shankar Dvivedi
Mr. Piyush Kumar, official for R-2

ORDER

The learned counsel, Mr. Ishan Mukherjee, appearing for the Appellant, submitted that the learned senior counsel, Mr. Sanjay Sen, who is leading in this matter for the Appellant, is in some personal inconvenience to appear before this Tribunal today. Therefore, he requested that a short adjournment in this matter may kindly be granted.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter for hearing on **11.09.2018**, as requested by the learned counsel appearing for the Appellant and as agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N.K. Patil)
Judicial Member